

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3362
TO BE ANSWERED ON 18TH DECEMBER, 2015**

IODINE DEFICIENCY

3362. SHRI C. MAHENDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of people suffering from Iodine Deficiency Disorders (IDD) in the country, State/UT-wise;
- (b) whether the Government has set any target to bring down the IDD cases in the country and if so, the details thereof;
- (c) the schemes/programmes being implemented by the Government to address the issue along with the funds allocated and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (d) the achievements made under these schemes during the said period, State/ UTwise; and
- (e) the fresh steps being taken by the Government to prevent and control IDD's in the country?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a): In our country it is estimated that more than 71 million people are suffering from Goitre and other Iodine Deficiency Disorders. State-wise figures are at Annexure-I.
- (b): The Government has planned to bring down the prevalence of IDD to below 5% in the country by 2017 and to ensure 100% consumption of adequately iodated salt at the household level.
- (c): In order to prevent and control Iodine Deficiency Disorders (IDD), Government of India is implementing centrally assisted National Iodine Deficiency Disorders Control Programme (NIDDCP) in the country under the NHM for the entire population. State/UT-wise fund allocation & utilization during the last three years and the current year details are given at Annexure-II
- (d): There has been significant reduction in Goitre prevalence in all the State/UTs. As per the NFHS-III (2005-06) and Coverage Evaluation Survey (CES) Report, 2009, the consumption of adequately (Iodine Content in salt >15ppm) iodated salt has significantly increased at community level.

(e): GOI is providing financial assistance to all States/UTs for establishment of Iodine Deficiency Disorders Cell and IDD Monitoring Laboratory, conducting district IDD surveys, health education and publicity to create awareness amongst people to use only iodated salt. Funds are also being provided since 2013 for procurement of Salt Testing Kit (STK) and ASHA incentive for creating awareness about IDD, promoting consumption of adequately iodated salt and monitoring of iodine content of salt through salt testing kit at the community level.

In addition, funds are also provided to Salt Commissioner's Office for quality control of iodated salt at production level.

Annexure-I

Statement showing estimated No. of persons suffering from IDD in states/UTs

S.No.	State/UTs	Estimated persons suffering from IDD (million)
1	Andhra Pradesh (United)	6.210
2	Arunachal Pradesh	0.168
3	Assam	1.168
4	Bihar	6.276
5	Chhattisgarh	2.100
6	Goa	0.275
7	Gujarat	4.600
8	Haryana	0.607
9	Himachal Pradesh	0.428
10	Jammu & Kashmir	1.224
11	Jharkhand	2.832
12	Karnataka	2.790
13	Kerala	1.710
14	Madhya Pradesh	8.260
15	Maharashtra	6.220
16	Manipur	0.367
17	Meghalaya	0.062
18	Mizoram	0.338
19	Nagaland	0.119
20	Orissa	0.990
21	Punjab	1.488
22	Rajasthan	0.753
23	Sikkim	0.117
24	Tripura	0.348
25	Tamil Nadu	0.815
26	Utter Pradesh	13.270
27	Uttaranchal	3.54
28	West Bengal	2.070
29	A & N Island	0.082
30	Chandigarh	0.111
31	Daman & Diu	0.009
32	D & N Haveli	0.022
33	NCT Delhi	1.710
34	Lakshadweep	0.010
35	Puducherry	0.110
	Total	71.199

Fund Allocation and Utilization under National Iodine Deficiency Disorders Control Programme for the period 2012-13 to 2014-15 & current year (2015-16)

(Rs. In lakhs)

S.No	State/Uts	2012-13 Allocation	2012-13 Utilization	2013-14 Allocation	2013-14 Utilization	2014-15 Allocation	2014-15 Utilization	2015-16 Allocation	2015-16 Utilization
1	Andhra Pradesh	26.00	5.41	26.00	8.66	35.00		49.00	
2	Arunachal Pradesh	45.00	46.31	71.00	40.59	59.00	39.57	46.00	
3	Assam	45.00	18.19	71.00	26.98	102.00	40.28	44.00	
4	Bihar	24.00		24.00		33.00		49.00	
5	Chhattisgarh	24.00	0.23	24.00	8.91	68.00	15.13	57.00	
6	Goa	20.00	12.62	20.00	11.92	26.00	11.52	22.00	
7	Gujarat	30.00	24.32	30.00	19.38	43.00	16.30	71.00	
8	Haryana	26.00	17.77	26.00	16.41	32.00	20.08	56.00	
9	Himachal Pradesh	24.00		24.00	9.87	62.00	16.79	42.00	
10	Jammu & Kashmir	24.00	17.33	24.00	11.70	68.00	5.02	51.00	
11	Jharkhand	24.00	14.98	24.00	4.07	114.00	1.42	52.00	
12	Karnataka	30.00	17.56	30.00	29.07	81.00	22.35	70.00	
13	Kerala	24.00	24.00	24.00	24.00	176.00	8.93	61.00	
14	Madhya Pradesh	24.00		24.00		97.00	0.91	55.00	
15	Maharashtra	30.00	9.76	30.00		37.00	18.29	55.00	
16	Manipur	41.00		70.00		61.00		27.00	
17	Meghalaya	45.00	17.64	71.00	9.20	61.00	16.92	38.00	
18	Mizoram	45.00	31.63	71.00	48.57	51.00	43.12	40.00	
19	Nagaland	45.00	30.50	71.00	50.00	51.00	18.50	42.00	
20	Orissa	26.00	2.34	26.00	2.41	155.00		51.00	
21	Punjab	24.00	17.45	24.00	9.36	35.00	9.46	51.00	
22	Rajasthan	24.00	14.53	24.00		35.00	4.36	49.00	
23	Sikkim	43.00	26.12	66.00	36.92	49.00	34.45	36.00	
24	Tamil Nadu	24.00		24.00		35.00		47.00	
25	Telangana					32.00	7.24	47.00	
26	Tripura	41.00	11.28	66.00		70.00		27.00	
27	Uttar Pradesh	24.00		24.00		280.00		121.00	
28	Uttrakhand	24.00		24.00		66.00		47.00	
29	West Bengal	24.00		24.00	3.70	76.00	3.70	47.00	
30	Delhi	22.00	22.92	22.00	24.51	100.00	28.24	30.00	
31	Puducherry	18.00	1.25	18.00	3.27	70.00		5.00	
32	A & N Island	15.00	1.73	15.00		70.00	0.69	18.00	
33	Chandigarh	18.00	11.59	18.00	17.67	70.00	23.55	18.00	
34	D & N Haveli	16.00	8.49	16.00	6.84	65.00	6.84	16.00	
35	Daman & Diu	16.00	11.44	16.00	20.15	70.00	17.07	23.00	
36	Lakshdweep	15.00		15.00				15.00	